

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.38

CA No. 156/21, CA No. 210/21

And

CP No. 64/Chd/Hry/2021

**Under Section 241, 242, 244, 246 & 59 CA 2013
R 11 NCLT 2016**

In the matter of:-

Niten Mehta

...Petitioner

Versus

Waste To Art Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.12.2023.

Sd/-
Court Officer

November 1, 2023
Pdp